Revision of core network under PMGSY

4310. SHRI B.S. GNANADESIKAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has approved a revision of the core network under the Pradhan Mantri Gram Sadak Yojana (PMGSY) to include 2,687 unconnected habitations in tribal areas and blocks;
 - (b) if so, the details thereof;
- (c) whether Government has also approved the upgradation of 2,000 km. roads in tribal areas and blocks adjoining the international border under the Border Area Development Programme; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) to (d) Yes, Sir. Government has approved the revision of the core network under the Pradhan Mantri Gram Sadak Yojana (PMGSY) by including 2,687 left-out unconnected habitations (as per 2001 census) in Tribal (Schedule-V) areas (other than 82 IAP districts already covered) and Blocks adjoining International Border under Boarder Area Development Programme (BADP) and to provide new connectivity to eligible habitations and also to allow upgradation of certain roads measuring about 2,000 km. in these areas, based on a road condition survey. State-wise details of aforementioned habitations are given in the Statement.

Statement

State-wise details of left-out unconnected habitations (as per 2001 census) in Tribal (Schedule-V) areas (other than 82 IAP districts already covered).

S1.No	o. States	Habitations left out from inclusion in original	
		Core Network in Tribal (Schedule V) areas	
and BADP areas (other than in			
		districts already covered)	
1	2	3	
1.	Andhara Pradesh	0	

Written Answers to		[6 MAY, 2013]	Unstarred Questions 32
1	2		3
2.	Arunachal Pradesh		3
3.	Assam		36
4.	Bihar		0
5.	Chhattisgarh		18
6.	Goa		0
7.	Gujarat		317
8.	Haryana		0
9.	Himachal Pradesh		26
10.	Jammu and Kashmir		420
11.	Jharkhand		464
12.	Karnataka		0
13.	Kerala		0
14.	Madhya Pradesh		356
15.	Maharashtra		222
16.	Manipur		19
17.	Meghalaya		11
18.	Mizoram		0
19.	Nagaland		0
20.	Odisha		5
21.	Punjab		23
22.	Rajasthan		2

330	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
23.	Sikkim		0
24.	Tamil Nadu		0
25.	Tripura		0
26.	Uttar Pradesh		30
27.	Uttaranchal		18
28.	West Bengal	7	717
	Total	26	587

Employment provided under MGNREGA

- 4311. SHRI C.M. RAMESH: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether as per the data compiled by the Ministry, the number of households seeking employment under MGNREGA has come down during 2011-12;
- (b) whether the number of households that availed jobs has also come down to 4.39 crores during 2011-12 as compared to 5.49 crores during 2010-11;
 - (c) if so, the reasons therefor; and
- (d) the remedial measures that the Ministry is taking or proposes to take to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. The objective of MGNREGA is to supplement the income of a rural household and it is not intended to be the sole means of earning livelihood for the rural